NORWAY	i
NEWZEALAND	2
PALESTINE	7
PANAMA	93
PHILIPINE	9
PORTUGAL	1
POLAND	1
SOUTH AFRICA	1
SINGAPORE	76
SRI LANKA	294
SUDAN	299
SOMALIA	121
SWEDISH	7
SPAIN	4
SCHECHLIS	2
SYRIA	1
SWISS	22
STATELESS	10
THAILAND	8
TANZANIA	14
TIBET	1
UGANDA	12
U.S.A.	83
RUSSIA	1
YEMEN	11
ZAMBIA	5
YUGOSLAVIA	1
PAKISTANI	12753

Written Answers

NOTE: Since no authentic information is available for Bangladeshi nationals, the statement docs not include Bangladesh nationals.

> Information in respect of foreigners other than Pakistani nationals is upto November, 1990. However, information relating to Pakistani nationals is for period ending 31st December, 1992.

Agarwood smugglers operating in Hojai Assam

1098. SHRI SUNDER SINGH BHANDARI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Agarwood smugglers operating Hojai (Assam) engineered the communal violence of December, 1992 in the area;
- (b) whether it is also a fact that there are a number of agarwood plantations in the whole of North Eastern region of the country;
- (c) whether it is a fact this trade is entirely check up by in migrant Muslims;
- (d) whether Government are aware that these agar shanks formed several Islamic suicide squads and arms were procured from Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (c) It is a fact that the Agarwood trade is by and large controlled by Muslims, all of them arc not migrant Muslims. There is, however. no information Agarwood smugglers operating in Hojai (Assam) having engineered communal violence in December, 1992.

(d) There is no such information.

उप्रवाद का उन्मूलन

1099. श्री विश्वासराव रामराव पाटिलः क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) कश्मीर में उप्रवाद को समाप्त करने के लिए संना ने क्या कदम उठाए हैं. और
- (ख) कश्मीर में उन्रवाद को पूरी तरह से समाप्त करने के लिए सेना क्या कर रही है?

गृह मंत्रालय में राज्य मंत्री (श्री राजेश पायलट): (क) और (ख) जम्मु और कश्मीर में आतंकवादी तत्वों का पता लगाने और उनको निष्क्रिय बनाने तथा इन आतंकवादी दलों द्वारा अन्दरूनी क्षेत्रों में प्रयोग किए जा रहे अस्यन्त संवेदनशील शस्त्र और उपकरणों को बड़ी मात्रा में जब्त करने के उद्देश्य से विशिष्ट आसूचना के आधार पर विद्रोह-विरोधी